

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. VII-67/2022/200/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Lohit Kumar Saikia,
District & Sessions Judge,
Sivasagar.

Dated Guwahati the 11th January, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. DJSV/STDR/F-87/2024, dtd. 06.01.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 12.01.2024 till the morning of 17.01.2024**, has been granted. The Additional District & Sessions Judge, FTC, Sivasagar, in his absence, the Additional Sessions Judge-cum-Special Judge, POCSO, Sivasagar, in her absence, the Civil Judge (Sr. Div) & Assistant Sessions Judge, Sivasagar, in his absence, the Chief Judicial Magistrate, Sivasagar shall remain in charge of your Court and office in your absence.

Yours faithfully,

sdt

REGISTRAR (VIGILANCE)

Memo No. HC. VII-67/2022/201/A dated 11.1.2024

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

11/1/24
REGISTRAR (VIGILANCE)